

COURT NO. 2
THE HONOURABLE SRI JUSTICE P.SAM KOSHY
THE HONOURABLE SRI JUSTICE NARSING RAO NANDIKONDA

To be heard on Tuesday the 25th day of August 2026(AT 10:30 AM - HYBRID MODE) NOTE-For Registration
<https://tshc.vconsol.com/register> For attending Court Proceedings <https://tshc.vconsol.com/login>

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FRESH ADMISSION</u>					
1	ITTA/170/2026 IA 1/2026(Dispense with Petition)	Principal Commissioner of Income Tax - II Vs Vindhya Pharma (India)Private Limited	J SUNITHA (SR SC FOR INCOM TAX)		HYDERABAD
2	WA/899/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Dispense with Petition) IA 3/2026(Stay Petition)	Osmania University Vs Dr. S. Kavitha Devi	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI)	P B VIJAY KUMAR GP FOR SERVICES I (R2)	HYDERABAD
3	WA/901/2026 IA 1/2026(Direction Petition)	Banoth Bharadwaj Naik Vs Telangana State Public Service Commission	SRINIVASA RAO MADIRAJU	P S RAJASEKHAR (SC FOR TGPSC) GP FOR SERVICES I (R2)	HYDERABAD
4	WA/902/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	The State of Telangana Vs Sandhya Deshmukh	GP FOR SERVICES I	R SWARNALATHA (R2)	HYDERABAD
5	WA/914/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	State of Telangana Vs K.Rama Rao	GP FOR SERVICES I	GP FOR SERVICES I	HYDERABAD
6	WP/25495/2026	Sri B. Mohan Reddy Vs Deputy Commissioner of Income Tax	S VIJAY ADITHYA	K SUDHAKAR REDDY N BHUJANGA RAO Deputy Solicitor General of India (R4)	RANGA REDDY
7	WP/27980/2026 IA 1/2026(Dispense with Petition)	Sri Musa Aman Sanaula Khan Vs The Principal Commissioner of Income Tax - 4	M NAGA DEEPAK	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
8	WP/27982/2026 IA 1/2026(Dispense with Petition)	Sri Musa Aman Sanaula Khan Vs The Principal Commissioner of Income Tax - 4	M NAGA DEEPAK	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
9	WP/28128/2026 IA 1/2026(Stay Petition)	M/s Uthishtaa Solutions Private Limited Vs The Assistant Commissioner of Income Tax	A V A SIVA KARTIKEYA		HYDERABAD
<u>FOR ADMISSION</u>					
10	WA/837/2026 IA 2/2026(Suspension Petition)	Kakatiya University Vs V. Venkat Kanna	VENKAT REDDY THIPPARTHI (SC FOR KAKATIYA UNVRSTY) GP FOR SERVICES I A SUDERSHAN REDDY		WARANGAL
<u>ADMISSION</u>					
11	CEA/50/2019 CEA/53/2019	CC and CE Hyderabad - IV Vs	DOMINIC FERNANDES (senior standing counsel for	CHUNAP ANVESH KIRAN	HYDERABAD

M/s. Shriram Life Insurance Co. CBIC)
Ltd

12	CEA/53/2019	THE COMMISSIONER OF CENTRAL TAX Vs M/S.SHRIRAM LIFE INSURANCE COMPANY LIMITED	DOMINIC FERNANDES (senior standing counsel for CBIC)	CHUNAP ANVESH KIRAN	HYDERABAD
13	WP/29508/2023 IA 1/2023(Direction Petition)	D.Rama Krishna Vs The State of Telangana	K VASUDEVA REDDY	GP FOR LAW LEGISLATIVE AFFAIRS MANOJ REDDY KESHI REDDY (R2) MANOJ REDDY KESHI REDDY (R3)	MEDCHAL-MALKAJGIRI
14	WP/13202/2024 IA 1/2024(Stay Petition)	M/s. R.R.Marketing Vs Additional Commissioner of Customs	KARTHIK RAMANA PUTTAMREDDY	DOMINIC FERNANDES (senior standing counsel for CBIC) N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
15	WP/15919/2024 IA 1/2024(Stay Petition) WP/15924/2024	M/s. Signode India Limited Vs Union of India,	R.S. ASSOCIATES	N BHUJANGA RAO Deputy Solicitor General of India BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) (R2) KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R3)	HYDERABAD
16	WP/15924/2024 IA 1/2024(Stay Petition)	M/S. SIGNODE INDIA LIMITED Vs UNION OF INDIA	R.S. ASSOCIATES	N BHUJANGA RAO Deputy Solicitor General of India BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) (R2) KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R3)	HYDERABAD
17	WA/691/2025 IA 1/2025(Condone Delay Petition) IA 2/2025(Suspension Petition)	The Commissioner of Prohibition and Excise Vs M/s.Sparsha Pharma International Pvt. Limited	GP FOR PROHIBITION EXCISE	CH PUSHYAM KIRAN GP FOR REVENUE (R2) A RAMA KRISHNA REDDY (SC FOR CBEC) (R4) N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD
18	WP/13362/2025 IA 1/2025(Direction Petition) IA 2/2025(Stay Petition) IA 1/2026(Vacate Stay Petition)	Suddala Rajagangaram Vs The Union of India	KARAM CHENDU KOMIREDDY	N BHUJANGA RAO Deputy Solicitor General of India JHANSI Y (CENTRAL GOVERNMENT COUNSEL) (R1) DOMINIC FERNANDES (senior standing counsel for CBIC) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD RR 1 and 5 appy by SRI GADI PRAVEEN KUMAR (DEPUTY SOLICITOR GENERAL OF INDIA) RR 2 to 4 appy by DOMINIC FERNANDES.
19	WP/13574/2025 IA 1/2025(Direction Petition) WP/14119/2025	Dr. Reddys Laboratories Limited. Vs The Deputy commissioner of Customs	LAKSHMI KUMARAN SRIDHARAN	DOMINIC FERNANDES (senior standing counsel for CBIC) N BHUJANGA RAO Deputy Solicitor General of India (R7)	HYDERABAD
20	WP/14119/2025 IA 1/2025(Direction Petition)	DR. REDDYS LABORATORIES LIMITED Vs THE ASSISTANT COMMISSIONER OF CUSTOMS AND GST	LAKSHMI KUMARAN SRIDHARAN	DOMINIC FERNANDES (senior standing counsel for CBIC) BOKARO SAPNA REDDY (SENIOR SC FOR CBIC) (R4) N BHUJANGA RAO Deputy Solicitor General of India (R7)	HYDERABAD
21	WP/26843/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	Patan Akbar Khan Vs The Union of India	M GOVIND REDDY	N BHUJANGA RAO Deputy Solicitor General of India DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
22	ITTA/62/2026	The Principal Commissioner of	BOKARO SAPNA REDDY	DUNDU MANMOHAN	HYDERABAD

	IA 1/2026(Condone Delay Petition)	Income Tax - 1, Vs Shobha Devi,	(SENIOR SC INCOME TAX)		Counter affidavit filed vide USR No.93450 dated 03.08.2026
23	WA/524/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	The Hyderabad Metropolitan Water Supply and Sewerage Board Vs C Narender	V UMA DEVI	PRABHAKAR CHIKKUDU GP FOR SERVICES I (R60)	HYDERABAD
24	WA/551/2026	Prof. Nanumasa Swamy Vs Osmania University	A V S LAXMI	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI)	HYDERABAD
25	CC/588/2026 CC/4305/2025 WP/12089/2025 WP/13117/2025	G K Sree Vani Vs Smt. Yogitha Rana, I.A.S.	S SANTOSH KUMAR	GP FOR SERVICES I (R3)	NALGONDA RR 1 to 3 notice served.
26	CC/4305/2025	DR. VEMBADI VENKATA RAMANA Vs SMT.YOGITHA RANA, I.A.S.	A PHANI BHUSHAN	GP FOR SERVICES I (R2)	RANGA REDDY
27	WP/12089/2025 IA 1/2026(Direction Petition) IA 2/2026(Modification) IA 3/2026(Review Petition) IA 4/2026(Modification) IA 5/2026(Review Petition)	DR. VEMBADI VENKATA RAMANA Vs THE GOVERNMENT OF ANDHRA PRADESH	A PHANI BHUSHAN	B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) GP FOR SERVICES I (R2) ADDL ADVOCATE GENERAL GP FOR SERVICES I (R4)	-
28	WP/13117/2025 IA 1/2025(Direction Petition) IA 1/2026(Dispense with Petition) IA 2/2026(Modification) IA 3/2026(Review Petition)	G K SREE VANI Vs THE GOVERNMENT OF ANDHRA PRADESH	S SANTOSH KUMAR	B RAJESHWAR REDDY (G.P. FOR STATE OF ANDHRA PRADESH) GP FOR SCHOOL EDUCATION (R2) ADDL ADVOCATE GENERAL GP FOR SERVICES I (R6)	-
29	WA/660/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	The Hyderabad Metropolitan Water Supply and Sewerage Board Vs P.Ramabrahmam,	A VEERESH KUMAR (SC FOR HMWS AND SB)	KARRI MURALI KRISHNA GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD
30	WA/754/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	The State of Telangana Vs V Srinivasa Rao	ADDL ADVOCATE GENERAL	P V RAMANA	HYDERABAD
31	WA/795/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition)	T.S. Central Power Distribution Co. Ltd. Vs S.Venkata Ramulu	N SREEDHAR REDDY (SC FOR TGSPDCL)	P V RAMANA	VIKARABAD
32	WA/801/2026 IA 1/2026(Condone Delay Petition) IA 3/2026(Stay Petition)	National Institute of Technology Vs E Rajaiah	R ANURAG (SC FOR NIT WGL) A SUDERSHAN REDDY	PRABHAKAR CHIKKUDU ARVIND KUMAR KATA (Sr SC FOR CENTRAL GOVT) (R2)	WARANGAL

33	WP/9000/2026 IA 1/2026(Stay Petition) WP/8663/2026 WP/9293/2026	M/s.Mediciti Healthcare Services Vs Union of India,	B KRISHNA REDDY	N BHUJANGA RAO Deputy Solicitor General of India KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R2)	HYDERABAD
34	WP/8663/2026 IA 1/2026(Stay Petition)	M/S.MEDICITI HEALTHCARE SERVICES PRIVATE LIMITED Vs UNION OF INDIA	B KRISHNA REDDY	N BHUJANGA RAO Deputy Solicitor General of India KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R2)	HYDERABAD
35	WP/9293/2026 IA 1/2026(Direction Petition)	M/S.MEDICITI HEALTHCARE SERVICES PRIVATE LIMITED Vs UNION OF INDIA	B KRISHNA REDDY	N BHUJANGA RAO Deputy Solicitor General of India KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R2)	HYDERABAD
36	WP/9828/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	Agarwal Industries Pvt. Ltd. Vs The Union of India	VEDULA CHITRALEKHA	N BHUJANGA RAO Deputy Solicitor General of India BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) (R2)	HYDERABAD
37	WP/10256/2026	Mohammed Rahat Khan, Vs The Principal Commissioner of Income Tax	A V RAGHU RAM	Special Govt Pleader for State Tax BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) (R2)	HYDERABAD
38	WP/12449/2026	Vodafone Idea Limited Vs Assistant Commissioner of Income Tax	T PRADYOTH	J SUNITHA (SR SC FOR INCOM TAX)	HYDERABAD
39	WP/15511/2026 IA 1/2026(Direction Petition)	D. Nagender, Vs The High Court for the State of Telangana	P VIJAYA LAKSHMI	VIVEK JAIN	NALGONDA
40	WP/18246/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	SUJANA UNIVERSAL INDUSTRIES PRIVATE LIMITED Vs ASSISTANT COMMISSIONER OF INCOME TAX	K GOVINDA RAO	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
41	WP/18247/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Stay Petition)	SUJANA UNIVERSAL INDUSTRIES PRIVATE LIMITED Vs ASSISTANT COMMISSIONER OF INCOME TAX	K GOVINDA RAO	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
42	WP/20420/2026 IA 1/2026(Suspension Petition)	Jakati Pavan Kumar Vs The Principal District Judge	RAMA RAO KILARU	MANOJ REDDY KESHI REDDY	NALGONDA
43	WP/23127/2026 IA 1/2026(Direction Petition)	R.Sampath Kumar Vs The State of Telangana	NUTENKI LAVANYA	GP FOR SERVICES III K BALAKRISHNA (R5)	JANGAON
44	WP/24557/2026 IA 1/2026(Stay Petition) IA 2/2026(Amendment Petition)	Baptist Church, Vs Income Tax Officer,	P SOMA SHEKAR REDDY	VIJHAY K PUNNA (SENIOR STANDING COUNSEL FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India (R2)	HYDERABAD
45	WP/25689/2026 IA 1/2026(Direction Petition)	P. Rani Vs The State Of Telangana	SHILPA	GP FOR LAW LEGISLATIVE AFFAIRS MANOJ REDDY KESHI REDDY (R2) MANOJ REDDY KESHI REDDY (R3) MANOJ REDDY KESHI REDDY (R4)	NIRMAL

46	WP/27358/2026 IA 1/2026(Stay Petition)	Dr. CHE TADI Vs The Union of India	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India VIJHAY K PUNNA (SENIOR STANDING COUNSEL FOR INCOME TAX) (R2)	HYDERABAD
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SPECIALLY IDENTIFIED CASES

47	WP/21959/2008 IA 1/2008(WPMP 28607/2008)(Directio n Petition) TREV/125/2008	M/s. Indian Commerce AND Industries Company (P) Ltd Vs Commercial Tax Officer,	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX	HYDERABAD
48	TREV/125/2008	M/S.INDIAN COMMERCE AND INDUSTRIES COMPANY PVT LTD Vs THE SALES TAX APPELLATE TRIBUNAL	S KRISHNA MURTHY		HYDERABAD
49	WP/24585/2008 IA 2/2008(WPMP 32092/2008)(Stay Petition)	M/S. MADHUCON BINAPURI JOINT VENTURE, HYD AND ANOTHER Vs THE ADDITIONAL COMMISSIONER, HYD AND 4 OTHERS	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax M V J K KUMAR (R13)	HYDERABAD
50	WP/5658/2009 WP/3766/2009 WP/3767/2009 WP/3768/2009 WP/3769/2009 WP/5673/2009 WP/5702/2009 WP/5712/2009	DTDC Express Limited, Vs ASSISTANT COMMISSIONER (CT) LTU., HYDERABAD.	HIRENDERNATH	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R3)	HYDERABAD SR - Notice Served.
51	WP/3766/2009 IA 1/2009(WPMP 4911/2009)(Stay Petition)	DTDC EXPRESS LIMITED, Vs ASST. COMM. (CT) HYD.	HIRENDERNATH	Special Govt Pleader for State Tax	HYDERABAD
52	WP/3767/2009	DTDC COURIER AND CARGO LTD. BANGALORE. Vs ASST. COMM. (CT) HYD	HIRENDERNATH	GP FOR COMMERCIAL TAX	HYDERABAD
53	WP/3768/2009 IA 1/2009(WPMP 4913/2009)(Stay Petition)	DTDC EXPRESS LIMITED, Vs ASST. COMM. (CT) HYD	HIRENDERNATH	GP FOR COMMERCIAL TAX	HYDERABAD
54	WP/3769/2009 IA 1/2025(Receive Docs Petition)	DTDC EXPRESS LIMITED, Vs ASST. COMM. (CT) HYD.	HIRENDERNATH	GP FOR COMMERCIAL TAX	HYDERABAD SOLO Sr appy by G.P for state Tax.
55	WP/5673/2009	DTDC EXPRESS LIMITED, Vs ASSISTANT COMMISSIONER (CT) LTU., HYDERABAD.	HIRENDERNATH	GP FOR COMMERCIAL TAX	HYDERABAD SR Notice Served.
56	WP/5702/2009	DTDC EXPRESS LIMITED, Vs ASST. COMMISSIONER, HYD	HIRENDERNATH	GP FOR COMMERCIAL TAX	HYDERABAD
57	WP/5712/2009	DTDC EXPRESS LIMITED, Vs ASST. COMMISSIONER (CT) LTU,	HIRENDERNATH	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R8)	HYDERABAD SOLO Sr Notice Served.
58	WP/7391/2009	M/s. Yash International, Vs The Commercial Tax Officer,	S R R VISWANATH	Special Govt Pleader for State Tax	HYDERABAD
59	WP/21797/2009	M/s Deccan Industrial Products(P) Ltd Vs The Chief Commissioner of	Y RATNAKAR	J SUNITHA (SR SC FOR INCOM TAX)	HYDERABAD

Income Tax,

60	WP/22275/2009	OSMANIA UNIVERSITY, Vs GOVERNMENT OF ANDHRA PRADESH, AND ANO.,	DEEPAK BHATTACHARJEE	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT (R12)	HYDERABAD
61	ITTA/560/2010 ITTA/255/2013 ITTA/348/2010 ITTA/430/2012	The Commissioner of Income Tax-III Vs M/s. State Bank of Hyderabad	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
62	ITTA/348/2010 IA 1/2018(Amendment Petition)	THE COMMISSIONER OF INCOME TAX-III Vs M/S. STATE BANK OF HYDERABAD	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)		HYDERABAD
63	ITTA/430/2012 IA 1/2018(Amendment Petition)	COMMISSIONER OF INCOME TAX III Vs STATE BANK OF HYDERABAD	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)		HYDERABAD
64	ITTA/255/2013 IA 1/2018(Amendment Petition)	COMMISSIONER OF INCOME TAX III Vs STATE BANK OF HYDERABAD	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	KARTHIK RAMANA PUTTAMREDDY	HYDERABAD
65	WP/2111/2010 IA 1/2013(WPMP 30375/2013)(Fix an Early Date) WP/9089/2011 WP/15428/2011 WP/29512/2013 WP/34028/2013	M/s. LSG Sky Chief (India) Private Limited, Vs State of Andhra Pradesh,	M/S P V PRASAD ASSOCIATES	N BHUJANGA RAO Deputy Solicitor General of India SPECIAL SC FOR CT (R124) GP FOR COMMERCIAL TAX (R125) A RAJASEKHAR REDDY(SR SC FOR CBE C) (R126)	HYDERABAD
66	WP/9089/2011 IA 1/2011(WVMP 2240/2011)(Vacate Stay Petition) IA 1/2013(WPMP 29606/2013)(Fix an Early Date)	M/S. LSG SKY CHIEF (INDIA) PRIVIAE LIMITED Vs STATE OF ANDHRA PRADESH	M/S P V PRASAD ASSOCIATES	GP FOR COMMERCIAL TAX SPECIAL SC FOR CT SPECIAL SC FOR CT (R54)	HYDERABAD RR 1 and 2 apply by G.P for Commercial Tax. RR 3 and 4 apply by Sc for Central Government, A.Rajasekhar Reddy.
67	WP/15428/2011 IA 1/2013(WPMP 29605/2013)(Fix an Early Date)	LSG SKY CHEFS(INDIA) PVT LIMITED, Vs THE COMMERCIAL TAX OFFICER	M/S P V PRASAD ASSOCIATES	GP FOR COMMERCIAL TAX	HYDERABAD R 1 apply by Commercial tax. RR2 apply by Sc for Central Government, A.Rajasekhar Reddy.
68	WP/29512/2013 IA 1/2013(WPMP 36665/2013)(Stay Petition)	M/S. LSG SKY CHEF (INDIA) PRIVATE LIMITED., Vs THE COMMERCIAL TAX OFFICER, LAD BAZAR CIRCLE,	M/S P V PRASAD ASSOCIATES	GP FOR COMMERCIAL TAX SPL SC FOR CT AP (R2)	RANGA REDDY RR 1 to 3 apply by G.P for Commercial taxes. RR 1 to 3 Notice Served.
69	WP/34028/2013 IA 1/2013(WPMP 42349/2013)(Stay Petition)	G.M., M/S LSG SKY CHEF [INDIA] PVT LTD., R.R.DIST Vs COMMERCIAL TAX OFFR, HYD AND 2 OTHERS	M/S P V PRASAD ASSOCIATES	GP FOR COMMERCIAL TAX	RANGA REDDY RR 1 to 3 Notice Served.
70	WP/2118/2010 IA 1/2010(WPMP 2830/2010)(Stay	M/S THE A.P MINERAL DEVELOPMENT CORPORATION LTD	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	HYDERABAD

	Petition)	Vs THE DEPUTY COMMISSIONER (CT) AND ANOTHER			
71	WP/5185/2010 IA 1/2010(WPMP 6678/2010)(Stay Petition)	M.D., M/S. THE A.P. MINERAL DEVL. CORP. LTD., Vs THE DY. COMM. (CT), HYD. AND ANO	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
72	ITTA/574/2011	COMMISSIONER OF INCOME TAX-III Vs M/S SUJANA METAL PRODUCTS	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	B KRISHNA REDDY	HYDERABAD
73	CEA/61/2012	B. NAGESWARA RAO Vs THE COMMISSIONER OF CUSTOMS AND CE AND 3 OTHERS	SIVARAJU SRINIVAS	A RADHA KRISHNA (Sr SC For IT DEPT)	HYDERABAD
74	ITTA/372/2012 ITTA/368/2012 ITTA/369/2012 ITTA/371/2012	Smt Gousia Begum, Vs Dy. Commissioner of Income Tax,	A V KRISHNA KOUNDINYA	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
75	ITTA/368/2012	MIRZA YOUSUF BAIG Vs DY. COMMISSIONER OF INCOME TAX	A V KRISHNA KOUNDINYA	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
76	ITTA/369/2012	MIRZA MUSTAFA BAIG Vs DY.COMMISSIONER OF INCOME TAX,	A V KRISHNA KOUNDINYA	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
77	ITTA/371/2012	MIRZA YOUSUF BAIG Vs DY. COMMISSIONER OF INCOME TAX	A V KRISHNA KOUNDINYA	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	HYDERABAD
78	WP/1247/2012 IA 1/2012(WPMP 1556/2012)(Stay Petition) ITTA/475/2011 ITTA/493/2011 ITTA/496/2011 ITTA/497/2011 ITTA/501/2011	CHAIRMAN AND MD, M/S. THE SINGARENI COLLIERIES CO.LTD, KHAMMAM Vs MINISTRY OF FINANCE, NEW DELHI, AND 2 OTH	CUDDAPAH NANDA GOPAL	N BHUJANGA RAO Deputy Solicitor General of India KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R16)	KHAMMAM
79	ITTA/475/2011	M/S.THE SINGARENI COLLIERIES COMPANY LIMITED Vs COMMISSIONER OF INCOME TAX AND ANR	CUDDAPAH NANDA GOPAL	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	KHAMMAM
80	ITTA/493/2011	M/S. THE SINGARENI COLLIERIES COMPANY LTD., Vs COMMISSIONER OF INCOME TAX, VIJAYAWADA AND ANOTHER	CUDDAPAH NANDA GOPAL	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) (R2)	KHAMMAM
81	ITTA/496/2011	M/S.THE SINGARENI COLLIERIES COMPANY LIMITED Vs COMMISSIONER OF INCOME TAX AND ANR	CUDDAPAH NANDA GOPAL	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	KHAMMAM
82	ITTA/497/2011	M/S. THE SINGARENI COLLIERIES COMPANY LTD., Vs COMMISSIONER OF INCOME TAX AND ANOTHER	CUDDAPAH NANDA GOPAL	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	KHAMMAM

83	ITTA/501/2011	M/S. THE SINGARENI COLLIERIES COMPANY LTD., Vs COMMISSIONER OF INCOME TAX, VIJAYAWADA AND ANOTHER	CUDDAPAH NANDA GOPAL	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	KHAMMAM
84	WP/2148/2012	M/S MYLAN LABORATORIES LTD, HYD Vs ASST.COMM OF I.T, HYD, AND 2	CH PUSHYAM KIRAN	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India (R7)	HYDERABAD
85	WP/2994/2012 IA 1/2019(Stay Petition)	DIRECTOR, LANCO HILLS TECH. PARK PVT. LTD., HYD Vs SECRETARY, REVENUE (CT) DEPT., HYD AND 4 OT	A V A SIVA KARTIKEYA CHALLA GUNARANJAN	GP FOR COMMERCIAL TAX	RANGA REDDY
86	CA/22/2015 CA/23/2015 CA/24/2015	B. Sammi Reddy, Vs Todeeti Mallaiah,	GP FOR REVENUE	P VISHNUVARDHANA REDDY	KHAMMAM R 1 notice sent by RPAD not yet returned.
87	CA/23/2015	K. VENKATESWARLU Vs TODETI MALLAIAH,	GP FOR REVENUE	P VISHNUVARDHANA REDDY	KHAMMAM R 1 notice sent by RPAD not yet returned.
88	CA/24/2015	GAJJALA RAMAIAH, Vs TODETI MALLAIAH,	GP FOR REVENUE	P VISHNUVARDHANA REDDY	KHAMMAM R 1 notice sent by RPAD not yet returned.
89	WP/13737/2015 IA 1/2015(WPMP 18012/2015)(Stay Petition) IA 1/2019(Stay Petition) IA 1/2020(Stay Petition)	M/s. Lanco Hills Technology Park Private Limited, Vs The Commercial Tax Officer,	A V A SIVA KARTIKEYA	Special Govt Pleader for State Tax M GOVIND REDDY (R2)	HYDERABAD
90	WP/16435/2015 IA 1/2015(WPMP 21343/2015)(Directio n Petition) IA 1/2018(Direction Petition)	T.PRABHAKAR REDDY, KARIMNAGAR Vs HONBLE HC OF JUDICATURE AT HYD AND 2 OTHERS	BOMMINENI VIVEKANANDA	BATHULA RAJ KIRAN (SC FOR A P H C) S SRI RAM (SC FOR APHC) (R37)	KARIMNAGAR
91	WP/12653/2016	Smt. P. Vijaya Lakshmi, Vs High Court of Judicature at Hyderabad,	V P S KUMAR GUMMALA	P SUDHEER RAO SWAROOP OORILLA (SC FORTAPHC) (R13)	HYDERABAD
92	CA/5/2017 LPA/7/2017	M. Ravichandra Vs K. Devaiah	ADDL ADVOCATE GENERAL M SRIKANTH	M PANDURANGA RAO	HYDERABAD SR notice served.
93	LPA/7/2017	M.RAVICHANDRA, IAS Vs K.DEVAIAH	ADDL ADVOCATE GENERAL	M PANDURANGA RAO	HYDERABAD
94	CA/31/2017 IA 2/2017(APPL 1044/2017)(Vacate Stay Petition)	SADHA SHIV, NIZAMABAD DIST. Vs MOHAMMED ILYAS, HYD AND 15 OTHERS	M RAM GOPAL RAO(STANDING COUNSEL FOR ZPPS AND MPPS AND GPSS)	ADHI VENKATESWARA RAO G NARENDER REDDY(SC FORTG ZPP MPP GPSS)	NIZAMABAD RR 1 TO 7 NOTICE SERVED.
95	WP/3361/2019	M/s VST Industries Limited Vs The Deputy Commissioner of Central Tax	KARAN TALWAR	B NARASIMHA SARMA N BHUJANGA RAO Deputy Solicitor General of India (R2) DOMINIC FERNANDES (senior standing counsel for CBIC) (R1)	HYDERABAD

INTERLOCUTORY

96	WP/7914/2009 IA 1/2026(Amendment Petition) WP/47364/2018	SUN DIRECT TV PRIVATE LTD., Vs THE COMMERCIAL TAX OFFICER,	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
97	WP/47364/2018 IA 1/2018(Stay Petition)	M/S. SUN DIRECT TV PRIVATE LIMITED, Vs ASSISTANT COMMISSIONER (CT) AUDIT,	KARTHIK RAMANA PUTTAMREDDY	Special Govt Pleader for State Tax N BHUJANGA RAO Deputy Solicitor General of India (R3)	HYDERABAD R4 UNSERVED ,::
98	TREVC/51/2010 TREVC/64/2010 TREVC/65/2010	M/S. ITC BHADRACHALAM PAPER BOARDS LIMITED Vs STATE OF ANDHRA PRADESH	M V J K KUMAR	Special Govt Pleader for State Tax	KHAMMAM
99	TREVC/64/2010	M/S. ITC BHADRACHALAM PAPER BOARDS LTD., SECUNDERABAD Vs STATE OF ANDHRA PRADESH, REP BY STATE REPRESENTATIVES, HYD	M V J K KUMAR	Special Govt Pleader for State Tax	HYDERABAD
100	TREVC/65/2010	M/S. ITC BHADRACHALAM PAPER BOARDS LTD., SECUNDERABAD Vs STATE OF ANDHRA PRADESH, HYDERABAD	M V J K KUMAR	Special Govt Pleader for State Tax	HYDERABAD
101	WP/28528/2016 IA 1/2016(WPMP 35318/2016)(Suspend Petition) IA 2/2016(WPMP 35319/2016)(Stay Petition) ITTA/80/2015 ITTA/81/2015 ITTA/88/2015 ITTA/89/2015 ITTA/90/2015 ITTA/151/2017 ITTA/160/2017 ITTA/577/2015 ITTA/583/2015 ITTA/584/2015 ITTA/609/2015 ITTA/610/2015 ITTA/612/2015 ITTA/613/2015 ITTA/614/2015 ITTA/615/2015 ITTA/619/2015 ITTA/620/2015 ITTA/623/2015 ITTA/624/2015 ITTA/625/2015 ITTA/693/2016 WP/28418/2016 WP/28430/2016 WP/28432/2016 WP/28486/2016 WP/41082/2016	M/S. GOMATI AGRO FARMS PVT. LTD. AND 2 ORS. Vs SECY., MIN. OF FINANCE AND 3 ORS.	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R2)	HYDERABAD
102	ITTA/80/2015	M/S NALLAMALA AGRO FARMS PVT LTD., HYDERABAD Vs DY COMM OF INCOME TAX, HYDERABAD	P BALAJI VARMA	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
103	ITTA/81/2015	M/S.KANCHANJUNGA GREENLANDS PVT LIMITED Vs DY COMMISSIONER OF INCOME TAX	P BALAJI VARMA	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
104	ITTA/88/2015	M/S CHITRAVATI AGRO FARMS PVT LIMITED, HYDERABAD Vs	P BALAJI VARMA		HYDERABAD

		DY COMMRR OF INCOME TAX, HYDERABAD			
105	ITTA/89/2015	PARBATI AGRO FARMS PVT LTD., HYDERABAD Vs DY COMMRR OF INCOME TAX, HYDERABAD	P BALAJI VARMA		HYDERABAD
106	ITTA/90/2015	M/S GOMATI AGRO FARMS PVT LTD., HYDERABAD Vs DY COMMRR OF INCOME TAX, HYDERABAD	P BALAJI VARMA		HYDERABAD
107	ITTA/577/2015	M S SWARNAMUKHI GREENFIELDS PVT LTD, HYD Vs DY.COMMISSIONER OF INCOME TAX, HYD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
108	ITTA/583/2015	M/S KONAR GREENLANDS PRIVATE LTD., Vs DY. COMMISSIONER OF INCOME TAX	M RAJENDER REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
109	ITTA/584/2015	MS MEDRAVATHI AGRO FARMS PVT LTD, HYD Vs DY. COMMISSIONER OF INCOME TAX, HYD	M RAJENDER REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
110	ITTA/609/2015	MS NAGAVALI GREENLANDS PVT LTD, HYD Vs DY. COMMISSIONER OF INCOME TAX, HYD	M RAJENDER REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
111	ITTA/610/2015	MS HIMAGIRI BIO TECH PVT LTD, HYD Vs DY. COMMISSIONER OF INCOME TAX, HYD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
112	ITTA/612/2015	MS SINDHU GREENLANDS PVT LTD, HYDERABAD Vs DY.COMMISSIONER OF INCOME TAX, HYDERABAD	M RAJENDER REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
113	ITTA/613/2015	M S SWARNAGIRI GREENFIELDS PVT LTD, HYD Vs DY. COMMISSIONER OF INCOME TAX, HYD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
114	ITTA/614/2015	MS WARDHA GREEN FIELDS PVT LTD, HYDERABAD Vs DY. COMMISSIONER OF INCOME TAX, HYDERABAD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
115	ITTA/615/2015	M/S U BIO TECH PVT LTD, HYDERABAD Vs DY. COMMISSIONER OF INCOME TAX, HYDERABAD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
116	ITTA/619/2015	M S YAMUNA AGRO FARMS PVT LTD, HYD Vs DY. COMMISSIONER OF INCOME TAX, HYD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
117	ITTA/620/2015	MS HIMAGIRI GREENFILEDS PVT LTD, HYDERABAD Vs DY.COMMISSIONER OF INCOME TAX, HYDERABAD	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD

118	ITTA/623/2015	M/S. GOMAN AGRO FARMS PVT. LTD. Vs DY.COMMISSIONER OF INCOME TAX	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
119	ITTA/624/2015	M/S. VINDHYA GREENLANDS PVT.LTD., Vs DY. COMMISSIONER OF INCOME TAX,	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
120	ITTA/625/2015	M/S VAMSADHARA AGRO PVT. LTD., Vs DY.COMMISSIONER OF INCOME TAX	T BALA MOHAN REDDY	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	HYDERABAD
121	ITTA/693/2016	THE COMM OF INCOME TAX [CENTRAL] HYDERABAD Vs M/S UTTARASHADA BROTECH PVT LTD., HYDERABAD	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT		HYDERABAD
122	WP/28418/2016 IA 1/2016(WPMP 35191/2016)(Suspension Petition) IA 2/2016(WPMP 35192/2016)(Stay Petition)	PARABATI AGRO FARMS PVT LTD AND 3 OTHERS Vs SECREARY (UNION OF INDIA) AND 3 OTHERS	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R2) M KIRANMAYEE(SC FOR INCOMETAX) (R77) N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R3)	HYDERABAD
123	WP/28430/2016 IA 1/2016(WPMP 35204/2016)(Suspension Petition) IA 2/2016(WPMP 35205/2016)(Stay Petition)	NALLAMALLA AGRO FARMS PVT LTD AND 4 OTEHRS Vs SECRETARY (UNION OF INDIA) AND 3 OTHERS	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R2)	HYDERABAD
124	WP/28432/2016 IA 1/2016(WPMP 35207/2016)(Suspension Petition) IA 2/2016(WPMP 35208/2016)(Stay Petition)	M/S.CHITRAVATHI AGRO FARMS PVT LTD, AND 3 ORS. Vs SECY., MIN. OF FINANCE AND 3 ORS.	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R2) N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R3) N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R4)	HYDERABAD
125	WP/28486/2016 IA 1/2016(WPMP 35271/2016)(Suspension Petition) IA 2/2016(WPMP 35272/2016)(Stay Petition)	KANCHANJUNGA GREEN LANDS AND 2 OTHERS Vs SECRETARY (UNION OF INDIA) AND 3 OTHERS	P BALAJI VARMA	N BHUJANGA RAO Deputy Solicitor General of India N PRAVEEN REDDY (SENIOR SC FOR IT DEPT (R2)	HYDERABAD
126	WP/41082/2016 IA 1/2016(WPMP 50608/2016)(Stay Petition) IA 2/2016(WPMP 50609/2016)(Stay Petition)	D SRINIVAS RAJU, HYDERABAD, AND 3 OTRS. Vs THE UNION OF INDIA, FINANCE,NEW DELHI, AND 4 OTRS.	P BALAJI VARMA	M KIRANMAYEE(SC FOR INCOMETAX) N BHUJANGA RAO Deputy Solicitor General of India (R26) K MAMATA (R2)	HYDERABAD
127	ITTA/151/2017	THE COMMISSIONER OF INCOME TAX (CENTRAL) Vs M/S.MEDRAVATHI AGRO FARMS PVT LTD	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	P BALAJI VARMA	HYDERABAD
128	ITTA/160/2017	THE COMMISSIONER OF INCOME TAX (CENTRAL) Vs M/S.GOMAN AGRO FARMS PVT LTD	N PRAVEEN REDDY (SENIOR SC FOR IT DEPT	P BALAJI VARMA	HYDERABAD
129	WP/7169/2019 IA 1/2019(Stay	M/s. Venkateshwara Flexo Pack Private Limited,	SAMHITHA NIMMALA	Special Govt Pleader for State Tax	RANGA REDDY

	Petition) IA 1/2026(Receive Docs Petition)	Vs Commercial Tax Officer			::
130	IA/1/2026(Amendme nt Petition) WP/34698/2022	Dodla Dairy Limited Vs Union of India and 2 Others	T PRADYOTH	SUNDARI R PISUPATI (Sr SC for Income Tax Dept) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT)	HYDERABAD
131	IA/1/2026(Amendme nt Petition) WP/36945/2022	Suryalakshmi Cotton Mills Limited Vs Union of India	T PRADYOTH	B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) J V PRASAD (Sr. SC FOR INCOME TAX)	HYDERABAD
132	IA/1/2026(Recall Petition) WP/31435/2024	The Income Tax Officer Vs The Income Tax Officer	J SUNITHA (SR SC FOR INCOM TAX)	J SUNITHA (JUNIOR SC FOR INCOME TAX) N BHUJANGA RAO Deputy Solicitor General of India THANNERU CHAITANYA KUMAR	SANGAREDD Y
133	IA/1/2026(Recall Petition) WP/31719/2024	The Union of India Vs The Union of India	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	N BHUJANGA RAO Deputy Solicitor General of India BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) PULIMAMIDI SHASHIDHAR REDDY T PRADYOTH	HYDERABAD
134	IA/1/2026(Recall Petition) WP/34606/2024	Income Tax Officer Ward 1 Vs Income Tax Officer Ward 1	J SUNITHA (SR SC FOR INCOM TAX)	DUNDU MANMOHAN N BHUJANGA RAO Deputy Solicitor General of India J SUNITHA	SANGAREDD Y
135	IA/1/2026(Recall Petition) WP/36328/2024	Assistant Commissioner of Income Tax Vs Assistant Commissioner of Income Tax	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	VENKATRAM REDDY MANTUR N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
136	WA/325/2025 IA 3/2025(Direction Petition)	M/s Alpha Swayam Sangaam Vs The State of Telangana	G JYOTHI KIRAN	GP FOR MEDICAL HEALTH FW RAMA RAO GHANTA (R6) SRINIVASA RAO PACHWA (R2)	NALGONDA
137	IA/1/2026(Recall Petition) WP/11876/2025	The ACIT Circle - 8(1) Vs The ACIT Circle - 8(1)	J SUNITHA (SR SC FOR INCOM TAX)	DUNDU MANMOHAN J SUNITHA (JUNIOR SC FOR INCOME TAX)	RANGA REDDY
138	IA/1/2026(Recall Petition) WP/11955/2025	The Income Tax Officer Vs The Income Tax Officer	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) PATURI RAMA KRISHNA	MAHABUBNA GAR
139	IA/1/2026(Recall Petition) WP/11964/2025	Assessment Unit Vs Assessment Unit	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	PATURI RAMA KRISHNA	HYDERABAD
140	IA/1/2026(Recall Petition) WP/12030/2025	Assessment Unit Vs Assessment Unit	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) PATURI RAMA KRISHNA	MAHABUBNA GAR
141	IA/1/2026(Recall Petition) WP/13062/2025	The Income Tax Officer Vs The Income Tax Officer	J SUNITHA (SR SC FOR INCOM TAX)	DUNDU MANMOHAN J SUNITHA (JUNIOR SC FOR INCOME TAX)	SANGAREDD Y
142	IA/1/2026(Recall Petition) WP/13582/2025	Union of India, Vs Union of India,	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	N BHUJANGA RAO Deputy Solicitor General of India V ANEESH A KRANTI KUMAR REDDY	HYDERABAD

143	IA/1/2026(Recall Petition) WP/13855/2025	Assessment Unit Vs Assessment Unit	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX) A V A SIVA KARTIKEYA	HYDERABAD
144	IA/1/2026(Recall Petition) WP/16417/2025	Assessment Unit Vs Assessment Unit	J SUNITHA (SR SC FOR INCOM TAX)	N BHUJANGA RAO Deputy Solicitor General of India THANNERU CHAITANYA KUMAR	SANGAREDDY
145	IA/1/2026(Recall Petition) WP/18317/2025	Assessment Unit Vs Assessment Unit	J SUNITHA (SR SC FOR INCOM TAX)	A V RAGHU RAM	HYDERABAD
146	IA/1/2026(Recall Petition) WP/19161/2025	Income Tax Officer Vs Income Tax Officer	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	P SRIKANTH RAO N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
147	WP/27850/2025 (Direction Petition)	Saidulu Gaddam Vs The Secretary to Government	M SRIKANTH	GP FOR SERVICES II K V RAMAN (R3) K V RAMAN (R2)	HYDERABAD
148	WP/30441/2025 IA 1/2025(Direction Petition)	Dunna Lokesh Vs The High Court for the State of Telangana	M/S CHILLAW ADVOCATES AND LEGAL CONSULTANTS	A NAREN RUDRA GP FOR LAW LEGISLATIVE AFFAIRS (R2)	BHADRADRI KOTHAGUDE M R 1 appy by Naren Rudra Sc for High court. R 2 appy by GP for law Legislative affairs. (AT 2:15 PM)
149	WA/572/2026 IA 1/2026(Suspension Petition)	Nizams Institute of Medical Sciences Vs K. Vinodhar	KOYA PRABHAKAR REDDY (SC FOR NIMS)	D GOVERDHANACHARY GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD Issued Notice to RR-1 & 2 R-2 Appr. by GP for MEDICAL HEALTH FW (AT 2:15 PM)
150	WP/7961/2026 IA 1/2026(Stay Petition)	M/s. Optum Global Solutions India Private Limited Vs Principal Commissioner of Income Tax	MAMILLA ASHWIN REDDY	KAMASANI SUDHAKAR REDDY (Sr SC FOR INCOME TAX)	- Issued notice to RR-1 and 2, RR-1 and 2, Appr. by Mr. K. Sudhakar Reddy (Senior Standing counsel for Income Tax).
151	WP/14643/2026 IA 1/2026(Suspension Petition)	B.Srinivasa Rao Vs Union of India	K R K V PRASAD	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD Issued Notice to respondents RR-1 to 3 Appr. by Mr.N.Bhujanga Rao, Deputy Solicitor General of India.
FINAL HEARING					
152	WP/19448/2008 IA 1/2008(WPMP 25363/2008)(Direction Petition) IA 1/2018(Vacate Stay Petition) IA 1/2024(Receive Docs Petition)	SHARE MEDICAL CARE, A Society registered under the Vs The Union of India., through its secretary Directorate	B KRISHNA REDDY	N BHUJANGA RAO Deputy Solicitor General of India Senior SC FOR CBIC (T SANJAY REDDY) (R2) V GOPALAKRISHNA GOKHALEY (R4) B NARAYANA REDDY SANJEEV REDDY GILLELLA (CENTRAL GOVERNMENT)	HYDERABAD

COUNSEL) (R3)

153	ITTA/104/2011	VST INDUSTRIES LOIMITED Vs ASSISTANT COMMISSIONER OF INCOME TAX,	A V A SIVA KARTIKEYA	B NARASIMHA SARMA	HYDERABAD
154	ITTA/206/2011	MR.G.SUDARSHAN REDDY Vs INCOME TAX OFFICER, HYDERABAD	CH PUSHYAM KIRAN	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	RANGA REDDY
155	ITTA/327/2011 IA 1/2015(ITTAMP 4/2015)(Amendment Petition) ITTA/480/2013	KAKINADA SEZ PRIVATE LTD., Vs THE INCOME TAX OFFICER	M/S CKR ASSOCIATES	J SUNITHA (SR SC FOR INCOM TAX)	HYDERABAD
156	ITTA/480/2013	KAKINADA SEZ PVT. LTD., HYD Vs THE I.T. OFFICER, HYD	M/S CKR ASSOCIATES	J SUNITHA (SR SC FOR INCOM TAX)	HYDERABAD
157	WP/19506/2011 IA 1/2011(WPMP 23582/2011)(Stay Petition) IA 2/2011(WPMP 24443/2011)(Amend ment Petition)	M/S. SURYA CONSTRUCTIONS, SECUNDERABAD Vs THE ASST. COMMR OF INCOME TAX, HYD AND ANOTHER	CH PUSHYAM KIRAN	B NARASIMHA SARMA	HYDERABAD
158	WP/26036/2011 IA 1/2011(WPMP 32115/2011)(Fix an Early Date)	M/S. VIVEKANANDA EDUCATION SOCY, Vs CHIEF COMMR OF INCOME TAX 1, HYD AND 2 OTHERS	K VASANTKUMAR	VIJHAY K PUNNA (SENIOR STANDING COUNSEL FOR INCOME TAX)	MAHABUBNA GAR
159	WP/2358/2021 IA 1/2021(Direction Petition)	G.Prasad Vs The Metropolitan Sessions Judge	P RAVI SHANKER	A.KRANTI KUMAR REDDY (SC FOR THC) K VENKATESH GUPTA (R2)	HYDERABAD
160	WP/19938/2023 IA 1/2023(Direction Petition)	P. Ashok Raj, Vs The State of Telangana,	P BEENA	GP FOR LAW LEGISLATIVE AFFAIRS KOWTURU PAVAN KUMAR (SC FOR TSHC) (R4) GP FOR MEDICAL HEALTH FW (R3) KOWTURU PAVAN KUMAR (SC FOR TSHC) (R2) GP FOR SERVICES II (R1)	RANGA REDDY
161	CMSA/17/2025 IA 3/2025(Suspension Petition) CMSA/4/2025 CMSA/5/2025 CMSA/6/2025 CMSA/7/2025 CMSA/8/2025 CMSA/9/2025 CMSA/10/2025 CMSA/11/2025 CMSA/12/2025	SYED ALI ABDUL HASAN (DIED) Vs The Joint Director	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD MEMO OF APP VIDE USR NO. 79622/25 COUNTER NOT FILED REPLY AFFIDAVIT FILED VIDE USR NO. 101678/25, DT 16/09/2025
162	CMSA/4/2025 IA 2/2025(Suspension Petition)	SYED HAMZA Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69670 OF 2025, DATED 14.07.2025 COUNTER NOT FILED

					REPLY AFFIDAVIT FILED VIDE USR NO. 101682/25, DT 16/09/2025
163	CMSA/5/2025 IA 2/2025(Suspension Petition)	SYED ALI AGA, Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69671 OF 2025, DATED 14.07.2025 reply affidavit filed vide usr no. 101685/25, dt 16/09/2025
164	CMSA/6/2025 IA 2/2025(Suspension Petition)	SYED HASAN AGA Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69672 OF 2025, DATED 14.07.2025 COUNTER NOT FILED
165	CMSA/7/2025 IA 2/2025(Suspension Petition)	FATIMA KUBRA Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69673 OF 2025, DATED 14.07.2025 REPLY AFFIDAVIT FILED VIDE USR NO. 101687/25, DT 16/09/2025 COUNTER NOT FILED
166	CMSA/8/2025 IA 2/2025(Suspension Petition)	SYED MOHAMMED, Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69674 OF 2025, DATED 14.07.2025 COUNTER NOT FILED REPLY AFFIDAVIT FILED VIDE USR NO. 101689/25, DT 16/09/2025

167	CMSA/9/2025 IA 2/2025(Suspension Petition)	SAKINA BEGUM Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69675 OF 2025, DATED 14.07.2025 REPLY AFFIDAVIT FILED VIDE USR NO. 101692/25, DT 16/09/2025 COUNTER NOT FILED
168	CMSA/10/2025 IA 2/2025(Suspension Petition)	MUMTAZ BEGUM Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69678 OF 2025, DATED 14.07.2025 COUNTER NOT FILED REPLY AFFIDAVIT FILED VIDE USR NO.101694/25, DT 16/09/2025
169	CMSA/11/2025 IA 2/2025(Suspension Petition)	SHAHNAZ BEGUM Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69681 OF 2025, DATED 14.07.2025 COUNTER NOT FILED REPLY AFFIDAVIT FILED VIDE USR NO.101697/25
170	CMSA/12/2025 IA 2/2025(Suspension Petition)	SHEHEDA BEGUM Vs THE JOINT DIRECTOR	T BALA MOHAN REDDY	V T KALYAN (SC FOR CENTRAL GOVT)	HYDERABAD SR APP PROOF OF SERVICE FILED WITH POSTAL RECEIPT AND TRACK CONSIGNMEN T VIDE USR NO.69683 OF 2025, DATED 14.07.2025 COUNTER NOT FILED REPLY AFFIDAVIT FILED VIDE USR NO. 101698/25, DT 16/09/2025

171	WP/13902/2025 IA 1/2025(Direction Petition)	P. Chandra Sekhara Prasad, Vs The State of Telangana,	DHARMESH D.K.JAISWAL	GP FOR GENERAL ADMINISTRATION VIVEK JAIN (R3) VIVEK JAIN (R2)	HYDERABAD (AT 2:15 PM)
172	ITTA/39/2026	The Principal Commissioner of Income Tax-1 Vs Anantula Vijay Mohan	BOKARO SAPNA REDDY (SENIOR SC INCOME TAX)	R.S. ASSOCIATES	HYDERABAD
173	CMSA/179/2026 CMSA/170/2026	Directorate of Enforcement Vs M/s Dalmia Cement (Bharat) Limite	ANIL PRASAD TIWARI (SC FOR ED)	N NAVEEN KUMAR	HYDERABAD R1 APP BY N. NAVEEN KUMAR RR 2TO4 NOT NECESSARY VIDE C.T
174	CMSA/170/2026 IA 1/2026(Suspension Petition)	DALMIA CEMENT (BHARAT) LIMITED Vs THE DEPUTY DIRECTOR	N NAVEEN KUMAR	ANIL PRASAD TIWARI (SC FOR ED)	HYDERABAD SR APP BY ANIL PRASAD TIWARI COUNTER NOT FILED
175	WA/502/2026	Kanakala Ramakrishna Vs The State of Telangana,	M VIJAYA KUMAR GOUD	GP FOR SERVICES I	MAHABUBNA GAR
176	WA/506/2026 IA 1/2026(Direction Petition)	Harish Kumar Bhatia, Vs Electronics Corportion of India Ltd (ECIL),	M SRIKANTH	DANTU SRINIVAS S PRABHAKAR REDDY (R4)	HYDERABAD

COURT NO. 2**THE HONOURABLE SRI JUSTICE P.SAM KOSHY****To be heard on Tuesday the 25th day of August 2026(AT 4:00 PM)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR EVIDENCE</u>					
177	EP/29/2024	Smt. Rambai @ Hari Priya Banoth Vs Kanakaiah Koram	V MALLI BABU	L ARAVIND REDDY MOHAMMED OMER FAROOQ (R20)	BHADRADRI KOTHAGUDE M R1-Apps by L.Aravind Reddy RR 2, 3, 5, 9, 10, 11, 18, 19- Notice Served. R 4 Fresh Notice served through JCJ Court,Yellandu RR 6, 8, 12, 14, 15,fresh Notice Sent (vide court order dated 22/11/24) by RPAD and through DJ,Bhadradri Kothagudem District court not yet returned. RR 7,13,16- fresh Notice sent by RPAD (vide court order dated 22/11/24) served. 17 fresh Notice Sent (vide court order dated 22/11/24) by RPAD returned unserved and through DJ,Bhadradri Kothagudem District court not yet returned. R 20 Apps by Mohd.Omer Farooq Memo Proof of service filed along with postal track consignment report vide USR No. 123675/24. Memo filed vide USR No.129366/24 Memo filed Vide USR Nos.19155/25 & 19156/25 (AT 4:00 PM)